

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 16281/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 02-06-2021 in SA No. 421/2018 02-06-2021 in SA No. 296/2018 02-06-2021 in SA No. 448/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ANSHU JAIN & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.84928/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84931/2021-EXEMPTION FROM FILING O.T. and IA No.84926/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.84932/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

[TO BE TAKEN UP ALONG WITH SLP(C) No. 11266/2021]

SLP (C) No. 11266/2021

(FOR ADMISSION and I.R. and IA No.86706/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86707/2021-EXEMPTION FROM FILING O.T. and IA No.86708/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 11261-11262/2021 (XI)

(FOR ADMISSION and I.R. and IA No.86633/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86634/2021-EXEMPTION FROM FILING O.T. and IA No.86635/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11277-11280/2021 (XI)

(FOR ADMISSION and I.R. and IA No.86792/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86793/2021-EXEMPTION FROM FILING O.T. and IA No.87402/2021-EXEMPTION FROM FILING O.T. and IA No.86795/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.87401/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 08-12-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For parties

Mr. V. Giri, Sr. Adv.
Mr. Rajat Singh, AOR
Mr. Apoorva Tewari, Adv.
Ms. Aurica Bhattachary, Adv.
Ms. Ankita Gupta, Adv.

Mr. Rahul Pratap, Adv.

Mr. V. K. Shukla, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Anurag Tiwari, Adv.
Mr. Arun Kumar Singh, Adv.
Mr. Kamendra Mishra, AOR

Mr. Amit Bose, Sr. Adv.
Ms. C. Rubavathi, Adv.
Mr. M. Veeraragavan, Adv.
Mr. M. A. Chinnasamy, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 14th December, 2021.

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
BRANCH OFFICER**